# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **RAJYA SABHA**

## UNSTARRED QUESTION NO.1867 TO BE ANSWERED ON 16TH MARCH, 2023

### **UNEMPLOYMENT RATE IN THE COUNTRY**

#### **1867. DR. AMEE YAJNIK:**

SHRI SYED NASIR HUSSAIN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the unemployment rate in the country during the last three financial years;
- (b) the number of jobs created by Government during the last three financial years; and
- (c) whether Government is planning to give monthly unemployment allowance to the unemployed youth for their maintenance, if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

### MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): The data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS) conducted by the Ministry of Statistics and Programme Implementation (MoSPI) since 2017-18. The survey period is July to June of next year. As per the latest available Annual PLFS reports, the estimated Unemployment Rate (UR) and the estimated Worker Population Ratio (WPR) - indicating employment for persons of age 15 years and above during the last three years is as follows:

Years	UR (%)	WPR (%)
2019-20	4.8	50.9
2020-21	4.2	52.6
2021-22	4.1	52.9

Source: PLFS, MoSPI

The above data indicates that the unemployment rate has a declining trend and worker population ratio (i.e. employment) has an increasing trend.

Under the Atal Beemit Vyakti Kalyan Yojana (ABVKY) being implemented by the Employees' State Insurance Corporation (ESIC), the unemployment benefit subject to eligibily conditions, is paid to insured workers who lose their job. The unemployment benefit under the ABVKY has been enhanced to 50% from 25% of the average daily earning, payable upto 90 days, alongwith relaxation of eligibility conditions to claim the benefit for insured workers who have lost employment due to COVID-19.

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